

**GOVERNMENT OF INDIA
URBAN EMPLOYMENT AND POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:888
ANSWERED ON:13.07.2004
FUNDS FOR BASIC AMENITIES IN SLUMS
Mahtab Shri Bhartruhari

Will the Minister of URBAN EMPLOYMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) whether the Government allocates funds to make provisions for basic amenities in urban slums;
- (b) if so, the amount of funds allocated and released to various States under the National Slum Development Programme during each of the last three years and current year, State-wise;
- (c) the number of persons benefited under the scheme particularly in Orissa, State-wise; and
- (d) the amount spent under the scheme during the said period, State-wise and year-wise?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF URBAN EMPLOYMENT & POVERTY ALLEVIATION (KUMARISELJA)

(a)&(b): Slum Development is a State subject. However, with a view to ameliorate the living conditions of urban slums, under the National Slum Development Programme (NSDP), funds are allocated as Additional Central Assistance (ACA) to the States annually on the basis of pro-rata slum population of the State for provision of basic amenities, etc.

The details of funds allocated and released to the various States under the NSDP during each of the last three years and current year, State-wise, are given in Annexure-I.

(c): The details about number of persons benefited under NSDP since inception of the programme in 1996 State-wise, including Orissa, are given in Annexure-II.

(d): The details of amount spent under NSDP during the last three year and the current year, State-wise and year-wise are given in Annexure-III.

Annexures referred to in reply to Lok Sabha USQ No.888 for 13.7.2004.

ANNEXURE-I

ALLOCATION AND RELEASES TO THE STATES DURING THE LAST THREE YEARS AND THE CURRENT YEAR UNDER NSDP.

(Rs. in lakhs)

	2001-2002		2002-2003		2003-2004		2004-2005	
	Alloca- tion	Released	Alloca- tion	Released	Alloca- tion	Released	Alloca- tion	Relea- sed #
1. ANDHRA PRADESH	3575.00	3575.00	3389.00	3389.00	3389.00	3389.00	3277.00	0.00
2. ARUNACHAL PD.	110.00	51.97	104.00	104.00	104.00	104.00	100.00	0.00
3. ASSAM	312.00	0.00	296.00	0.00	296.00	219.61	316.00	0.00
4. BIHAR	1775.00	0.00	1683.00	1683.00	1683.00	1683.00	1774.00	0.00
5. CHHATTISGARH	434.00	434.00	411.00	411.00	411.00	411.01	439.00	0.00
6. GOA	110.00	0.00	104.00	0.00	104.00	0.00	100.00	0.00
7. GUJARAT	2013.00	2013.00	1908.00	1908.00	1908.00	1860.89	2036.00	0.00
8. HARYANA	565.00	513.00	536.00	536.00	536.00	536.00	521.00	0.00
9. HIMACHAL PD.	110.00	100.00	104.00	76.53	104.00	0.00	100.00	0.00
10. J & K	725.00	725.00	687.00	687.00	687.00	687.00	465.00	0.00
11. JHARKHAND	893.00	893.00	847.00	0.00	847.00	0.00	924.00	0.00
12. KARNATAKA	2174.00	2174.00	2061.00	2061.00	2061.00	2061.00	1804.00	0.00
13. KERALA	1025.00	1025.00	972.00	972.00	972.00	972.00	1037.00	0.00
14. MADHYA PD.	1654.00	1654.00	1568.00	1568.00	1568.00	1568.00	1673.00	0.00
15. MAHARASHTRA	5831.00	0.00	5500.00	5500.00	5500.00	5500.00	5088.00	0.00
16. MANIPUR	110.00	0.00	014.00	0.00	104.00	0.00	100.00	0.00
17. MEGHALAYA	110.00	0.00	104.00	15.43	104.00	104.00	100.00	0.00
18. MIZORAM	110.00	110.00	104.00	104.00	104.00	104.00	100.00	0.00

19. NAGALAND	110.00	0.00	104.00	104.00	104.00	104.00	100.00	0.00
20. ORISSA	678.00	0.00	643.00	0.00	643.00	0.00	642.00	0.00
21. PUNJAB	994.00	0.00	942.00	0.00	942.00	0.00	1005.00	0.00
22. RAJASTHAN	1479.00	1479.00	1402.00	1402.00	1402.00	1402.00	1496.00	0.00
23. SIKKIM	110.00	0.00	104.00	0.00	104.00	104.00	100.00	0.00
24. TAMIL NADU	2711.00	2711.00	2570.00	2570.00	2570.00	2545.40	2717.00	0.00
25. TRIPURA	110.00	110.00	104.00	104.00	104.00	104.00	100.00	0.00
26. UTTAR PD.	4230.00	4230.00	4010.00	4010.00	4010.00	4010.00	4279.00	0.00
27. UTTARANCHAL	182.00	182.00	173.00	173.00	173.00	173.00	184.00	0.00
28. WEST BENGAL	3768.00	3768.00	3572.00	3572.00	3572.00	3572.00	3523.00	0.00

up to 30-6-2004

ANNEXURE-II

State-wise number of persons benefited under NSDP since inception of the Programme in 1996.

Sl. No.	States	Beneficiaries
1.	ANDHRA PRADESH	3852126
2.	ARUNACHAL PD.	13450
3.	ASSAM	137000
4.	BIHAR	1040169
5.	CHHATTISGARH	286000
6.	GOA	#
7.	GUJARAT	2125519
8.	HARYANA	573998
9.	HIMACHAL PD.	189556
10.	J & K	502339
11.	JHARKHAND	#
12.	KARNATAKA	586498
13.	KERALA	62910
14.	MADHYA PD.	3689906
15.	MAHARASHTRA	3731187
16.	MANIPUR	460335
17.	MEGHAYALA	36000
18.	MIZORAM	38760
19.	NAGALAND	5000
20.	ORISSA	1208000
21.	PUNJAB	506879
22.	RAJASTHAN	706053
23.	SIKKIM	14200
24.	TAMIL NADU	3692270
25.	TRIPURA	61785
26.	UTTAR PD.	7097000
27.	UTTARANCHAL	394829
28.	WEST BENGAL	6450000
Total States		37461769

NOT REPORTED BY THE STATE SO FAR

ANNEXURE-III

The amount spent during the last three years and the current year under NSDP.

Rs. in lakhs					
Sl. No.	Name of State	2001-02	2002-03	2003-04	2004-05
1.	2.	3.	4.	5.	6.
1.	ANDHRA PRADESH	2196.25	3670.89	4310.31	0.00
2.	ARUNACHAL PD.	19.23	85.00	0.00	0.00
3.	ASSAM	80.86	130.94	239.43	0.00
4.	BIHAR	0.00	1183.00	500.00	0.00
5.	CHHATTISGARH	151.65	373.34	371.78	0.00
6.	GOA	0.00	0.00	0.00	0.00
7.	GUJARAT	1303.74	1500.01	1383.24	0.00
8.	HARYANA	20.76	847.86	731.98	0.00
9.	HIMACHAL PD.	110.00	0.00	0.00	0.00
10.	J & K	726.04	687.00	0.00	0.00
11.	JHARKHAND	0.00	0.00	0.00	0.00
12.	KARNATAKA	2174.00	1650.00	0.00	0.00
13.	KERALA	504.76	725.55	647.97	0.00
14.	MADHYA PD.	2654.33	1558.27	913.68	0.00
15.	MAHARASHTRA	7706.70	11368.12	0.00	0.00
16.	MANIPUR	0.00	0.00	0.00	0.00

17. MEGHAYALA	0.00	0.00	0.00	0.00
18. MIZORAM	110.00	0.00	0.00	0.00
19. NAGALAND	60.00	104.00	0.00	0.00
20. ORISSA	# 218.00	# 116.50	# 111.54	0.00
21. PUNJAB	211.79	98.92	0.00	0.00
22. RAJASTHAN	1180.46	1175.97	772.54	0.00
23. SIKKIM	98.60	28.00	0.00	0.00
24. TAMIL NADU	2711.00	0.00	0.00	0.00
25. TRIPURA	110.00	104.00	0.00	0.00
26. UTTAR PD.	4961.23	4447.64	4122.31	0.00
27. UTTARANCHAL	56.32	201.41	146.78	0.00
28. WEST BENGAL	3738.27	3644.58	3086.37	0.00

The expenditure shown is from the residual funds available with the State of the previous releases.